



Mr. Pushpendra Kumar Singh
Pr. Advisor
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Pushpendra Kumar Singh is an Indian Telecommunications Services (ITS) 1989 Batch Officer, serving in Department of Telecommunications (DoT) Government of India, since February 1991.

He has been part of telecom transformation in India through his various assignments ranging from Telecom standardization, Broadband network planning, Evaluation & commissioning and Telecom license enforcement, Policy Framing at DoT HQ, Security Planning and implementation. He was instrumental in ushering in transformation of Data Communication Networks in India from X.25/X.75 based networks to TCP/IP based networks.

Current Assignment- in Telecom Regulatory Authority of India as Principal Advisor Heading Quality of Services, Consumer Affairs and IT Divisions – On the way to carry out some path breaking regulations on (1) Ease of Doing Business in Telecom, (2) In Building Solutions for assured Quality of services and Digital Rating of Buildings, (3) QoS to customers and its enforcement, (4) Promoting R&D in Telecom & Review of various regulations on QoS, Metering & Billing, (5) Regulating Commercial Communications through framework definition by TCCCPR 2018 and its enforcement, (6) Digitalising of TRAI's day-to-day operation via implementation of many IT initiatives, (7) Expanding the visibility of TRAI by undertaking awareness campaigns through Audio-visual, print, social media, (8) Enforcement of QoS to customers as mandated in regulations through various mechanism like Performance Monitoring Reports, Audit of the Networks, Independent Drive tests and other regulatory interactions with the Telecom Service Providers.